National Company Law Tribunal

Allahabad Bench

· CPNO. (CAA) 94/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY **LAW TRIBUNAL ON 30.01.2018**

NAME OF THE COMPANY: Sybly Industaice Ltd & one

SECTION OF THE COMPANIES ACT: U/S 230/232 Of Companies Act of 2013

SI. NO.

Signature

SI. NO. Name Designation Representation

1. Should of Rogan Adv. Retitioner

2. KULDEEP SINGH STA O.L.

CP No. (CAA) 94/ALD/2017

Sri Shahid Kazmi, advocate for the petitioner. Sri Kuldeep Singh proxy for the OL present. He files Supplementary cum clarificatory affidavit reviewing the typographical error occurred in the previous affidavit, which is now taken on record. As in this matter argument from both the parties have already been heard. Hence, judgement is reserved.

Date: 30/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)